

**Grants to Voluntary Organisations of  
Jamnagar and Junagarh (Gujarat)**

654. **SHIRMATI BHAVNA**  
**CHIKHILIA:**  
**SHRI RATILAL VERMA:**

Will the Minister of WELFARE be pleased to state:

(a) the voluntary organisations of Jamnagar and Junagarh districts of Gujarat which have been provided financial assistance and the amount of assistance provided to each of them by the Government during 1990-91 and 1991-92;

(b) whether these organisations have been submitting their accounts and report to the Government every year; and

(c) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) A statement of financial assistance provided by the Ministry of Welfare is laid on the Table of the house.

(b) and (c). Grants are not released unless audited statements of accounts/utilisation certificate are made available.

**STATEMENT**

S. No.	Name of the Organisation	Amount sanctioned (Rupees)	
		1990-91	1991-92
1.	Adhjan, Vividhlaxi Talim Kendra Jamnagar	3,35,793/-	1,89,182/- (ad-hoc)
2.	Shri Kasturba Stri Vikas Griha, Jamnagar	50,000/- (full)	25,000/- (1st instalmen)
3.	Jamnagar Jilla Samaj Kalyan Sangh, Jamnagar.	49,452/- (full)	50,000/- (full)

**Persons Killed by Spurious Liquor**

655. **SHRIMATI BHAVNA**  
**CHIKHILIA:**  
**SHIR K.H. MUNIYAPPA:**  
**SHRI V. KRISHNA RAO:**  
**SHRI HARI KEWAL PRASAD:**  
**SHRI RATILAL VERMA:**  
**SHIR DEVI BUX SINGH:**

(a) the number of persons who died after consuming spurious liquor during each of the last three years, State-wise;

(b) the number of arrests made in this connection and the action taken against the guilty persons;

(c) the details of compensation provided to the families of the victims; and

Will the Minister of HOME AFFAIRS be pleased to state:

(d) the steps taken to check the recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM. M. JACOB): (a) A statement showing the available State-wise number of deaths due to consumption of spurious liquor during the years 1989, 1990 and 1991 is enclosed.

(b) to (d). The registration, investigation, detection and prevention of crimes, including crimes referred to in the Question is the responsibility of the State Governments/ Union Territory Administrations. The information regarding the number of arrests made under this category is not compiled and monitored by the Central Government Agencies.

The compensation to the families of affected persons is also paid by the State Governments/ Union Territory Administrations. The Government of India have, however, issued instructions on 14th November, 1991 to all State Drug Controllers to carry out in-depth inspections of all manufacturing firms on a priority basis. The permission for use of rectified spirit in place of 'Parsanna' has also been withdrawn by correcting the Ayurvedic Formulary of India-(Part-I). It is further proposed to restrict the size of packing and alcoholic content in such of those drugs that are likely to be misused as alcoholic beverages.

## STATEMENT

*Incidence of Accidental Deaths by Consuming spurious liquor during 1989, 1990 and 1991*

Sl. No.	States/UT	1989			1990		1991
		1	2	3	4	5	
1.	Andhra Pradesh			88	106		78 October
2.	Arunachal Pradesh			2	—		4 October
3.	Assam			—	—		2 October
4.	Bihar			70	70		1 August
5.	Goa			13	NR		0 December
6.	Gujarat			21	10		28 September
7.	Haryana			13	—		29 August
8.	Himachal Pradesh			13	13		1 December
9.	Jammu & Kashmir			4	2		2 September
10.	Karnataka			104	128		9 November
11.	Kerala			15	15		19 December
12.	Madhya Pradesh			70	74		12 November
13.	Maharashtra			138	184		90 December

Sl. No.	States/UT	1991				
		1	2	3	4	5
14.	Manipur			2	—	1 December
15.	Meghalaya			8	—	0 September
16.	Mizoram			—	2	0 December
17.	Nagaland			1	—	0 December
18.	Orissa			26	27	6 October
19.	Punjab			56	37	0 December
20.	Rajasthan			11	7	4 December
21.	Sikkim			0	—	0 December
22.	Tamil Nadu			76	117	277 November
23.	Tripura			—	—	0 December
24.	Uttar Pradesh			63	69	2 November
25.	West Bengal			19	8	97 September
	Union Territories					
26.	A & N Islands			6	—	0 December

Sl. No.	States/UT	1989	1990	1991
1	2	3	4	5
27.	Chandigarh	6	4	0 December
28.	D & N Haveli	2	—	0 November
29.	Daman & Diu	—	—	0 December (Except)
30.	Delhi	—	—	202 December Sept.
31.	Lakshadweep	—	—	0 November Oct.)
32.	Pondicherry	—	—	0 October.

Note: Figures are based on monthly crime statistics and may be treated as provisional.